

(40)

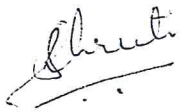
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/128/CAA/17  
NAME OF THE TRANSFEROR : NK TELE SYSTEMS LTD  
NAME OF THE TRANSFEROR : NSM HOLDINGS PVT LTD  
NAME OF THE TRANSFERRE : T.V. SUNDARAM IYENGAR & SONS PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	T.k. Bhaskar Vikram L. Jain Shruti Krishnan Sweetha Vasudevan	Counsel for Applicants	
----	--	---------------------------	--

ORDER

Heard. Order is reserved.

  
(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

ghk